

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

REVIEW PETITION NO. 22 OF 2015 IN
APPEAL NO. 108 OF 2014

Dated : 01st May, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Udupi Power Corporation Ltd.

... Review Petitioner(s)/R-2

Vs.

Power Company of Karnataka & Ors.

... Respondent(s)

Counsel for the Appellant(s)/ Review Petitioner :

Mr. Saahil Kaul

Counsel for the Respondent(s)

: Mr. D.L. Chidananda for PCKL

ORDER

The learned counsel, Mr. D.L. Chidananda, representing Mr. Sanjay Jain, learned counsel for the Respondent submitted that due to some personal difficulty, some reasonable time may be granted.

The submission made by Mr. D.L. Chidananda, representing Mr. Sanjay Jain, learned counsel appearing for the Respondent at supra, placed on record.

Re-list this matter on **06.07.2018**, as requested by the learned counsel for the Respondent.

(S.D. Dubey)
Technical Member
Bn/pr

(Justice N.K. Patil)
Judicial Member